

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**  
**DAILY BOARD FOR 30.04.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/ PASSWORD</b>
<b>AT 11:00 A.M.</b>								
1.	201/2019	Govind Das Pasari	Mr. Somasekhar Sundaresan, Advocate-I/b	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.  Mr. Anubhav Ghosh, Advocate i/b The Law Point	<b>PRONOUNCEMENT</b>		<b>DELIVERYJUDGMENT</b>
	445/2019	Syncom Healthcare Ltd. & Ors.	Ms. Aishwarya Shubhangi, Advocate					
	101/2019	Bharat Kumar Doshi	Mr. Shourya Tanay, Advocate					
	306/2019	Avichal Kasliwal	Ms. Aishwarya Shubhangi, Advocate					
	MA.No. 586/2019 & A.No. 533/2019	Ajay Bankda						
	MA.No. 662/2019 & A.No. 602/2019	Avichal Kasliwal	Ms. Aishwarya Shubhangi, Advocate					

	MA.No. 663/2019 & 603/2019	Govind Das Pasari	Ms. Aishwarya Shubhangi, Advocate					
	32/2020	Bharat Kumar Doshi	Mr. Shourya Tanay, Advocate					
	97/2020	Ajay S. Bankda	Mr. Somshekhar Sunderasan, Advocate i/b Alliance Law					
	98/2020	Jyoti Bankda						
	615/2019	Jagdish Prasad Bagaria						
2	A.No. 03/2020	Lalkar Securities Pvt. Ltd.	Mr. Somshekhar Sunderasan, Advocate i/b Alliance Law	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point			
<b>AT 11:05 A. M.</b>								
3.	214/2021	Arpit Maheshwari	Sahebrao W. Buktare	SEBI	LAW POINT	Admission		<b>INSIDERFCRL</b>
<b>AT 11:10 A.M.</b>								
4.	MA.No. 278/2021 (Delay Application & A.No. 215/2021)	P. Srikant & Ors.		SEBI	ELP	Admission		<b>PACZYLOG</b>
<b>AT 11:15 A.M.</b>								
5.	MA.No. 558 (Restoration App.) in A.No. 384/2020	Mohit Karkera	Manish C., Advocate	SEBI	K. ASHAR	MA Hearing		<b>MARESTORATION</b>

<b>AT 11:25 A.M.</b>								
6.	MA.No. 260/2019 & A.No.199/2019	Mrs. Jyoti Varij Sethi	Mr. Aayush Kothari, Advocatei/b Visesha Law Services	SEBI	Mr. Arka Saha, Advocate i/b Khaitan & Co. for Respondent No. 1  Mr. Vishal Kanade, Advocates i/b MKA & Co. for the Res. No. 3	Admission Disposal	09.04.2021	<b>JYOTIBSEL</b>
<b>AT 11:35 A.M.</b>								
7.	<b>370/2019</b>  <b>LEAD MATTER</b>	<b>Anil Harish</b>	Mr. Sharan H Jagtiani, Senior Advocate	SEBI	Ms. Anubha Rastogi, Advocatei/b. MDP & Partners	Admission Disposal	09.04.2021	<b>VENTURECAPITAL</b>
	371/2019	S. K. Mishra						
	MA.No. 496/2019 & A.No. 405/2019	Unitech Advisors (India) Pvt. Ltd.	Mr. Kunal Katariya, Advocate-I/b					
	MA.No. 497/2019 & A.No. 406/2019	Rakesh Dhingra & Ors.	Agam Doshi, Advocate					
<b>AT 11:45 A.M.</b>								
8.	L.No. 413/2019	Sanjay Jethalal Soni & Ors.	Mr. Nishant Upadhyay, Advocate i/b Ms. Jyoti Pandey, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners	Admission Disposal	19.03.2021	<b>SANJAYSONI</b>

**AT 11:55 A.M.**

9.	<b>A.No. 102/2020</b> <b>Lead Matter</b>	<b>Umang Dhanuka</b> <b>&amp; Ors</b>	Mr. P.N. Modi, Senior Advocate i/b Regstreet Law Advisors	SEBI	Mr. Shyam Mehta, Senior Advocate i/b ELP	Admission Disposal	22.03.2021	<b>PINETRADING</b>
	A.No. 44/2020 <b>A/W</b>	Rishikumar Rajanarayan Bagla	Mr. Kunal Katariya, Advocate i/b. Shah & Ramaiya Chartered Accountants					
	A.No. 85/2020 <b>A/W</b>	Divesh Valecha	Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants					
	A.No. 178/2020 <b>A/W</b>	Hitesh N. Kawa & Anr.						
	A.No. 179/2020 <b>A/W</b>	Gajakarna Trading Pvt. Ltd.						
	A.No. 180/2020 <b>A/W</b>	Nimesh S.Joshi & Anr.						
	A.No. 181/2020 <b>A/W</b>	Mahaganapati Financial Services Ltd.						
	A.No. 235/2020 <b>A/W</b>	Poonam Jain	Ms. Aishwarya Shubhangi, Advocate					

	A.No. 246/2020 <b>A/W</b>	Ganesh Laxman Wagh	Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants					
	A.No. 247/2020 <b>A/W</b>	Seema Ganesh Wagh						
	MA. No. 263/2020 (Delay Application) & L.No. 264/2020 <b>A/W</b>	Madanlal Jain						
	MA. No. 264/2020(Delay Application) & L.No. 265/2020 <b>A/W</b>	Moolchand Jain	Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India					
	MA. No. 265/2020(Delay Application) & L.No. 266/2020 <b>A/W</b>	Mukeshkumar Jain						
	MA. No. 267/2020(Delay Application) & L.No. 268/2020	Vikas Jain						
	581/2020	Narayan Balkrishna Toshniwal	Mr. Jai Kishan Lakhwani, Advocate					
<b>AT 12 NOON</b>								
10.	MA.No. 482/2020 - (Rajiv Agarwal) & MA.No. 99/2020 - (Ashish Shah)	Edelweiss Custodial Services Ltd.	Ms. Krina Gandhi, Advocate i/b. Wadia Ghandy & Co	NSE Clearing Ltd & Ors.	Mr. Pesi Modi, Senior Advocate-Res No. 1  None -Res No. 2  Mr. Venkatesh Dhond,	Admission Disposal	25.03.2021	<b>EDLEWEISS</b>

	& A.No. 80/2020				Senior Advocate i/b Maniar Srivastava Associatesh-Res.No.3			
<b>AT 12:05 P.M.</b>								
11.	482/2020 <i>A/W</i>	Rajendra Hukumchand Gupta	Mr. Vikas Bengani, Advocate i/b	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	23.03.2021	<b>SINGLEBUYTRADE</b>
	MA.No. 37/2021 (Exemption from filing certified copy) & A.No. 551/2020 <i>A/W</i>	Link Up Financial Consultants Pvt. Ltd.	Mrs. Poonam Gadkari, Advocate i/b Juris Matrix Partner LLP					
	552/2020 <i>A/W</i>	GloriusVincom Pvt. Ltd.						
	73/2021 <i>A/W</i>	Anita Jajodia	Ms. Rinku Valanju, Advocate i/b R V Legal					
<b>AT 12:15 P.M.</b>								
12.	<b>MA.No. 443/2020 (Delay Application) &amp; A. No. 560/2020 LEAD MATTER <i>A/W</i></b>	<b>Subhash Gangaram Gupta</b>	Mr. Jaikishan Lakhwani, Advocate i/b J. L. Legal	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	05.04.2021	<b><u>SUBHASHGUPTA</u></b>
	MA.No. 460/2020 (Delay Application) & A.No. 561/2020 <i>A/W</i>	Yogesh Sharma						

	MA.No. 461/2020 (Delay Application) & A.No. 562/2020 <b>A/W</b>	Amit Vyas						
	MA.No. 521/2020 (Delay Application) & A.No. 563/2020 <b>A/W</b>	Dilip Khatri						
	MA.No. 540/2020 (Delay Application) & A.No. 564/2020 <b>A/W</b>	Sanjaykumar Maharshi						
	MA.No. 602/2020 (Delay Application) & A.No. 565/2020	Parul Somani						
<b>AT 12:25 p.m.</b>								
13.	IRDAI A.No. 01/2021	Confiance International Reinsurance Broker LLC & Anr.	Mr. Amrut Joshi, Advocatei/b SMA Law Partners		Mr. Mustafa Doctor, Senior Advocatei/b K. Ashar & Co.- R. No.1  Mr. Yashesh Kamdar, Advocatei/b Tuli & Co. for the R.No. 2  None for the Respondent Nos. 3  Mr. Animesh Sinha, Advocate R.No. 4.	Admission Disposal	20.04.2021	<b>EXPARTEREVOKE</b>

**AT 12:35 p.m.**

14.	A.No.66/2021	DR. Abhijit P. Desai		SEBI	Mr. Chander Uday Singh, Senior Advocate i/b ELP	Admission Disposal	22.03.2021	<u><b>INDEPENDENTDIRECTOR</b></u>
	A.No. 18/2021 <b>A/W</b>	Upkar Singh Kholi	Mr. Piyush Raheja, Advocate i/b M/s. Markand Gandhi & Co.					
	A.No. 479/2020 <b>A/W</b>	Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate					
	A.No. 509/2020 <b>A/W</b>	Venkateshwaralu Nelabhotla						
	<b>A.No. 510/2020</b> <b>A/W</b> <b>Lead Matter</b>	<b>Anoj Menon</b>						
	A.No. 512/2020	Rajesh Shah	Mr. Gaurav Joshi, Senior Advocate i/b M/s. Markand Gandhi & Co.					



**AT 12:45 p.m.**

15.	A. NO. 92/2021	Asit C. Mehta Investment Intermediaries	Ms. Sabeena Mahadik, Advocatei/b. Visesha Law Services	SEBI	Mr. Akshay Korse Patil, Advocatei/b. Vidhii Partners	Admission Disposal	11.3.2021	<b>MISUSEFUNDS</b>
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**AT 12:55 p.m.**

16	A. NO.120/2021	Rahul Gupta	Mr. Prabhpreet Singh, Chartered Accountant i/b Dhawan & Associates	SEBI	Ms. Nidhi Singh, Advocatei/b Vidhii Partners	Admission Disposal	09.03.2021	<b>RAHULSEBI</b>
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